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Title: Introduction of the Special Financial Assistance to the State of Uttarakhand Bill, 2015.

MAJ. GEN. (RETD.) B.C. KHANDURI AVSM (GARHWAL): Sir, I beg to move for leave to introduce a Bill to provide for special financial assistance to the State of Uttarakhand for the purpose of promoting the welfare of the Scheduled Castes, the Scheduled Tribes and Other Backward Classes of citizens and for the development, exploitation and proper utilisation of its resources.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill to provide for special financial assistance to the State of Uttarakhand for the purpose of promoting the welfare of the Scheduled Castes, the Scheduled Tribes and Other Backward Classes of citizens and for the development, exploitation and proper utilisation of its resources."

The motion was adopted.

MAJ. GEN. (RETD.) B.C. KHANDURI AVSM: Sir, I introduce** the Bill.
